

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.292 of 2014 &
IA-457 of 2014**

Dated: 2nd January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member, (P&NG)**

In the matter of:-

**Gujarat Gas Company Ltd.Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. Approva Misra
Ms. Pallavi Mohan

Counsel for the Respondent(s) :

ORDER

At the request of Learned Counsel for the Appellant, post the matter
for Admission on **16.01.2015**.

**(Nayan Mani Borah)
Technical Member (P&NG)
mk/vg**

**(Justice Ranjana P. Desai)
Chairperson**